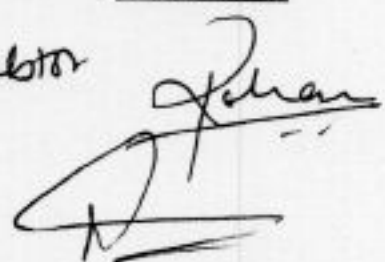


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2020

NAME OF THE COMPANY: Dr. Seema Saxena V/s M/s Anand Nirog Dham Hospital Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rohan Gupta	Adv.	Corporate debtor	
2.	Niranjali Sharma	Adv.	of C.	

CP NO. (IB) 380/ALD/2019

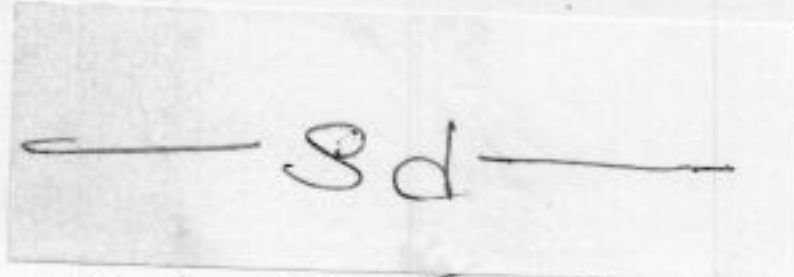
Parties are represented by their respective counsels.

Learned counsel for the respondent states that he shall file reply before the Registry of this Bench during the course of the day after serving an advance copy upon the learned counsel for the petitioner.

Learned counsel for the petitioner shall file rejoinder within three weeks.

Put up on 19.02.2020.

Dated: 21.01.2020



**(Justice Rajesh Dayal Khare)
MEMBER (J)**